

**F. No. J-11016/1/2020-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)**

Shastri Bhawan, New Delhi,
Dated 25th September, 2020

ORDER

The President is pleased to **engage** following seven Advocates as Group 'A'/Group 'B' Panel Counsel, as shown in the table below, for conducting Central Government litigation before the Supreme Court of India, for a period of three years with effect from the date of this order or until further orders, whichever is earlier:

SUPREME COURT OF INDIA

Sl. No.	NAME (S/Shri)	Contact details	Enrl. No.
GROUP 'A' PANEL COUNSEL			
1.	Sairica S. Raju	Off. Room No. SE-124A, Law Officer's Chambers, Supreme Court, Tilak Road, New Delhi-110001 Mob: 9879575600 Email: sairica.raju@gmail.com	G/1556/2015
2.	Guntur Pramod Kumar	312, C. K. Daphtary Chambers, Supreme Court of India, New Delhi-110001 Mob: 9873914009 Email: gunturpramodkumar@gmail.com	D/2232/2010
3.	Annam Venkatesh	116, R. K. Jain Chambers, Supreme Court of India, New Delhi-110001 Mob: 9818997711 Email: vankatesh@adnrao.com	D/872/2011
4.	Samir Singh Kachwaha	1/6, Shanti Niketan, New Delhi-110021 Email: mail@ssklawchambers.com	D/2689/2009
5.	Ashutosh Gadhe	12A, 3 rd Floor, Block P, Jangpura Extension, New Delhi-110014 Email: ashutosh.gadhe@gmail.com	CG/276/2013
6.	Raghavendra P. Shankar	C-45, First Floor, Nizamuddin East, New Delhi-110013 Mob: 9971129444 Email: raghav@rshankar.net	D/1139-C/2007
GROUP 'B' PANEL COUNSEL			
7.	Rahul Mishra	113, C. K. Daphtary Chambers, Supreme Court of India, New Delhi-110001 Mob: 9990997711 Email: lawyerrahulmishra@gmail.com	D/5074/2015



2. The terms & conditions of the engagement of aforesaid Advocates will be governed by this Department's OM No. 21(4)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

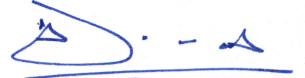
3. Hindi version of this order will follow.



(S. R. Mishra)
Additional Secretary

Copy to:-

1. OSD to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. PS to Attorney General, PS to Solicitor General, PS to All Addl. Solicitors General.
3. The Registrar, Supreme Court of India, New Delhi.
4. The Incharge, Central Agency Section, Supreme Court Compound, New Delhi.
5. All the panel counsel as above.
6. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
7. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled Counsel' for the information of all concerned.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. Guard File/Judicial Section with 5 spare copies.



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